

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :: JUDICIAL BRANCH

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur the 30th September, 2019

No. JDI.11016/229/2018-ESTI-JUDI-Judicial/4: On being promoted and recommended by the Hon'ble Gauhati High Court as communicated by the Registrar (Vigilance), Gauhati High Court vide letter no. HC. VII-174/2014.5257/A dated 11/09/2019, the Governor of Assam is pleased to appoint the following officers in Grade-I of Assam Judicial Service with effect from the date of taking over charge.

1. Smti. Mridu Chanda Bordoloi, Secretary, District Legal Service Authority, Sonitpur, Tezpur
2. Shri. Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon

sd/

(S.K. Sharma)

L.R.-cum-Commissioner & Secretary to the Govt. of Assam,
Judicial Department

Memo No. JDI.11016/229/2018-ESTI-JUDI-Judicial/4-A Dated Dispur the 30th September, 2019

Copy for information and necessary action:

1. The Registrar General, Gauhati High Court, Guwahati-1
2. The Registrar (Vigilance) Gauhati High Court, Guwahati-3 with reference to his letter no. HC. VII-174/2014.5257/A dated 11/09/2019
3. The S.O. to Chief Secretary, Assam, Dispur, Guwahati-6
4. P.S. to the Hon'ble Minister, Law Assam for kind appraisal of the Hon'ble Minister, Law Assam.
5. Smti. Mridu Chanda Bordoloi, Secretary, District Legal Service Authority, Sonitpur, Tezpur
6. Shri. Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon
7. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21 with a request to publish the same in the Assam Gazette.

By Order etc.

Wanda
Deputy L.R. & Deputy Secretary to the Govt. of Assam
Judicial Department